

(c) If so, the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Yes, Sir. The Central Government has written to the Government of U.P.

(b) and (c). The Central Government has offered to the Government of U.P. that the Government of India is willing to share the losses incurred by Provincial Cooperative Federation (PCF) over the purchase of potatoes in the current year provided the State Government agreed to bear 50% of the losses.

फारेस्ट रेंज अधिकारियों (आई) को शिक्षा देना

6854. श्री नरसिंह मकवाना : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) फारेस्ट रेंज अधिकारियों (आई) को शिक्षा देने के लिए क्या प्रबन्ध किये गये हैं और किन स्थानों पर ऐसे प्रबन्ध हैं और वहां पर प्रति वर्ष कितने व्यक्तियों को शिक्षा दी जा सकती है;

(ख) वृक्षारोपण की सरकारी नीति को ध्यान में रखते हुए कितने फारेस्ट रेंज अधिकारियों (आई) की आवश्यकता है और क्या इन सभी को शिक्षा देने सम्बन्धी प्रबन्ध करना संभव होगा;

(ग) क्या गुजरात सरकार ने फारेस्ट रेंज अधिकारियों (आई) को शिक्षा देने का प्रबन्ध करने का दायित्व स्वयं लेने के लिए कोई आवेदन-पत्र दिया है; और

(घ) यदि हां, तो उस पर कब तक निर्णय ले लिए जाने की संभावना है ?

कृषि तथा ग्रामीण विकास मंत्रालयों में राज्य मंत्री (श्री आर० बी० स्वामीनाथन) : (क) वन रेंज अधिकारियों को वन राजिक प्रशिक्षण महाविद्यालयों में शिक्षा दी जाती है। ये महाविद्यालय देहरादून (उ० प्र०), चन्द्रपुर (महाराष्ट्र), कोडम्बटूर (तमिलनाडू), कुरसियांग (पश्चिम बंगाल), बालघाट (म० प्रदेश), हल्द्वानी (उ० प्र०), राजपिपला (गुजरात), अगुल (उड़ीसा), जबलपुर (म० प्रदेश) तथा चिखाल्ड (महाराष्ट्र) में हैं। इन महाविद्यालयों में प्रति वर्ष 800 व्यक्तियों को प्रशिक्षण दिया जा सकता है।

(ख) छटी योजना अवधि के दौरान अपेक्षित वन रेंज अधिकारियों की संख्या 4,000 बतायी गयी है। इन अधिकारियों को प्रशिक्षण देना सम्भव होगा।

(ग) और (घ) गुजरात सरकार का ऐसा कोई आवेदन नहीं है। तथापि, गुजरात सरकार ने 1979 से राजपिपला में एक वन राजिक प्रशिक्षण महाविद्यालय स्थापित किया है।

### Crop Insurance Scheme

6855. SHRI RAM SWARUP RAM: Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have got any proposal to introduce crop insurance for those farmers who have less than 5 acres of wet land or 10 acres of dry land; and

(b) if so, details thereof and when the proposed scheme would be introduced?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) There is no separate Crop Insurance Schemes for those farmers who have less than 5 acres of wet land or 10 acres of dry land. The existing scheme is a pilot crop insurance scheme operated by the General Insurance Corporation of India (GIC). It is voluntary and based on area approach. The areas for operating the scheme are selected by the GIC in consultation with State Governments. The pilot scheme is operated only in areas where non-indemnifiable limit does not exceed 30 per cent and the premium rate is assessed at 5 per cent or less. The premium rate as well as indemnity for the selected crops is uniform for all insured farmers within each basic unit of area selected irrespective of actual yield per borrower.

(b) Does not arise in view of the answer to (a) above.

#### Export of Rice by FCI

6856. SHRI R.L.P. VERMA : Will the Minister of AGRICULTURE be pleased to state :

(a) quantity of rice exported by the FCI in 1981 ;

(b) has there been any official complaint against the FCI regarding the export of rice ; and

(c) if so, what is Government's reaction thereon ?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) The quantity of non-basmati rice exported by Food Corporation of India during 1981 is about 332 thousand tonnes.

(b) No official complaint in regard to quality or quantity of rice

exported by Food Corporation of India during 1981 has been received so far.

(c) Does not arise.

#### Damage to Crops due to Ruin and Snow

6857. SHRI H.N. NANJE GOWDA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether untimely rain and snow this year has caused heavy damage to crops ;

(b) if so, whether the States have urged the Centre to give suitable financial assistance to compensate the farmers ; and

(c) the names of the States which have made the request the amounts sought and those given ?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) No Sir. However, certain States have reported some damage to crops by the hailstorm.

(b) and (c). The information is as follows :

#### *Madhya Pradesh :*

The State Government asked for an assistant of Rs. 6,600 lakhs to meet the situation arising out of drought and hailstorm. A Central Team visited M.P. between 26th & 27th March, 1982. After the receipt of the report of the Central team, the matter will be processed further.

#### *Haryana :*

There was hailstorm in some parts of the State and the State Government requested for an ad hoc grant